

**Mentally challenged women**

451. DR. T. N. SEEMA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has any data regarding number of mentally challenged women and the number of such women who are victims of rape and are pregnant in the country;

(b) if so, the State/Union Territory-wise details thereof;

(c) whether Government has any specific scheme for the welfare of such women and if so, the details thereof;

(d) whether Government has consulted the women organisations/public representatives/State Governments in this regard: and

(e) if so, the details thereof along with the action taken or proposed to be taken by Government for the proper rehabilitation of such women?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) No data regarding number of mentally challenged women and the number of such women who are victim of rape and are pregnant in the country is maintained by Government of India.

(c) to (e) The Government of India is not administering any specific scheme for the mentally challenged women who are victims of rape and got pregnant. However, under Deendayal Disabled Rehabilitation Scheme, the grant in aid is being provided by Ministry of Social Justice and Empowerment for running various projects for welfare of persons with disabilities including mentally retarded women. Further the National Trust for the welfare of persons with autism, cerebral palsy, mental retardation and multiple disabilities, a statutory body under the Department of Disability Affairs is implementing various schemes for welfare of mentally retarded persons.